

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409(ND)/2018

IN THE MATTER OF:

M/s Indo Alusys Industries Ltd.

vs

M/s Unilec Engineers Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 07.03.2019

Coram:

Dr. Deepti Mukesh,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

For the Applicant

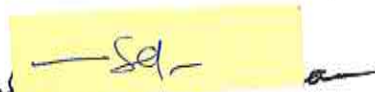
: Bijaya K Sahu, Advocate ?

For the Respondent

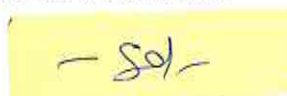
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ORDER

Proxy Company Secretary request for an adjournment stating that the main counsel is not available. None appears for the respondent. It is seen from the records that order dated 22.02.2019 is complied with. Fix it further consideration on 13.03.2019.



(MS. DEEPA KRISHAN)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)